

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-41-2020

Laxmibai Narayan Prabu & Ors.Petitioner

v/s.

Medha Nagesh Prabhu & Ors. ...Respondents

Shri M.B. D'Costa, Senior Advocate with Ms. Karishma Betquecar,
Advocate for the petitioners.

Shri Sudin Usgaonkar, Senior Advocate with Ms. Tanvi Kamat
Ghanekar, Advocate for the respondent Nos.10 to 15.

Coram:- NUTAN D. SARDESSAI, J.

Date :- 26th June,2020

P.C.:

A copy of the reply forming a part of the Trial Court proceedings is placed on record.

2. Shri M.B. D'Costa, learned Senior Advocate seeks leave to carry out the amendment to the petition. Leave granted to carry out the same to which Shri Usgaonkar, learned Senior Advocate has no objection. The petitioners to carry out the amendment within a week from today.

3. Stands over on 14/07/2020.

NUTAN D. SARDESSAI, J.

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